

(b) if so, when and with what level;

(c) whether Government propose to transfer the 74 level of Shakti Nagar Telephone Exchange to some other level; and

(d) if so, when it will be transferred?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Yes, Sir.

Subject to timely availability of equipment a new Digital Electronic Exchange to Code '718' is proposed to be opened by March, 1991 for Lawrence Road.

(c) and (d). Yes, Sir.

Subject to timely availability of allotted equipment, '74' level exchange of Shakti Nagar is expected to be retired during 1991-92.

[English]

Declaration of Sunderbans as National Waterways

8143. SHRI SUDHIR GIRI:
SHRI SATYAGOPAL MISRA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a proposal for declaring the Sunderbans a National Waterway was received by Union Government from the West Bengal Government;

(b) if so, the steps taken by Government in this regard; and

(c) the names of other Waterways which are proposed to be declared as National Waterways?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). A proposal for declaring the waterway stretch along the international steamer route from the confluence of the Rangafala channel with the Hooghly to the confluence of Beharikhal with Raimangal river on the international border of Sunderbans as National Waterway, which also has the concurrence of the State Government of West Bengal, is under consideration and the proposal is being finalised in consultation with Departments concerned.

(c) Besides, the Haldia-Allahabad stretch of the Ganga-Bhagirathi-Hooghly river system and Sadiya-Dhubri stretch of the Brahmaputra river declared already as National Waterways, the other waterways identified to be considered for declaration as National Waterways are as under:—

(i) West Coast Canal;

(ii) Godavari;

(iii) Krishna;

(iv) Narmada;

(v) Mahanadi;

(vi) Tapi;

(vii) Mandovi and Zuari river and Cumbarjua Canal in Goa.

Revamping of Fertilizer Corporation of India

8144. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Fertilizer Corporation of India tops the list of loss making public sector undertakings;

(b) if so, the steps taken to tone up its working,

(c) the loss suffered by Fertilizer Corporation of India during each of the last three years,

(d) whether Government are contemplating to strengthen infrastructure of agriculture by diverting the amount spent on Fertilizer subsidy and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Yes, Sir

(b) in order to tone up the working of the Fertilizer Corporation of India (FCI), Government are considering two proposals of re-vamping pertaining to Ramagundam and Gorakhpur plants at an estimated cost of about Rs 169 crores FCI have proposed revamping of Talcher and Sindri Units also In order to reduce the interest burden FCI has submitted a proposal for its Capital restructuring

(c) The losses incurred during last three years are given below —

<i>Year</i>	<i>Loss after taking into account the prior period adjustment</i>
	<i>(Rs /Crores)</i>
<i>1</i>	<i>2</i>
1986-87	102 53
1987-88	42 67
1988-89	191 23

(d) and (e) Suggestions have been received that a part of the subsidy on fertilizer prices, given to manufacturers, may be utilised for strengthening agricultural infrastructure. However, no specific proposal has been formulated

Sneaking of Terrorists in Delhi

8145 SHRI KALP NATH RAI
PROF VIJAY KUMAR
MALHOTRA

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware of reports that some terrorists have sneaked into the capital with view to creating disturbances,

(b) if so, the steps being taken to round up the terrorists and safeguard the security of the people and properties,

(c) whether Government propose to seek the assistance of voluntary organisations to help the police in nabbing them; and

(d) if so, the details thereof?